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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties
CP 06/08	TP 08/16	Hearing	397- 398	M/s. / Mr.
		The second secon	11	M. Leela & 4 Ors. Vs. Chandra Spin-ning & Wvg. Mills P. Ltd. & 4 Ors.

NO. & PHONE NUMBER REPRESENTATION TO WHOM

I. R. DHAYALAN

Counsel for Petitioners Que

2. R.OMKUMAR 9986067062

09943334623

For R. Vidhya Shankar

Coursel Ler Respondets 4, 9 to 12 A.A.

SIGNATURE

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Corense tor 13,6 and 7 (TP 8/16) &

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(1) S/16)

P.T.O -

Counsel for petitioner is present. Counsels for all respondents, except R-8 are present. Heard counsel for Respondents No. 1,3,6 and 7 in part. For continuation list it on 10.04.2017.

Counsel for R- 1,3,6 and 7 has filed a memo to receive additional documents. For objections, if any on the memo to receive additional documents, list it on 10.04.2017.

MEMBER (J)

MEMBER (T)